

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1932
ANSWERED ON 11/03/2025

ENSURING OF QUALITY PRODUCT GOODS FROM CHINA

1932. SHRI M K RAGHAVAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has taken any steps in ensuring the quality of products importing from other countries especially from China;
- (b) if so, the details thereof; and
- (c) the details of steps taken by the Government involved in ensuring the quality check of importing goods and at which stages are they monitored?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) to (c) The Government takes appropriate measures from time to time regarding quality of imported products. The Government has introduced various quality standards and measures for quality controls, testing protocols, and mandatory certification to check sub-standard and poor quality products in the domestic market and to protect consumers' interest. In this regard, Quality Control Orders (QCOs), which mandate adherence to Indian standards, are issued by respective Ministry/Department concerned for products/commodities falling under their purview to check the import of sub-standard products into India.
